

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4734
ANSWERED ON:18.04.2001
UTILISATION OF FUNDS
ANANTA NAYAK

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Tata Institute of Social Science (TISS) has been advised to study the utilisation of SC/ST funds in the States of Maharashtra, Uttar Pradesh and Orissa;
- (b) if so, the details thereof and reasons therefor;
- (c) the progress made in the study so far;
- (d) whether similar study would be conducive for the other States;
- (e) if so, the steps taken in that regard; and
- (f) if not, other measures being taken to ensure proper utilisation of funds allocated for development of SCs/STs?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a), (b) and (c) Under the Central Sector Scheme of Supporting Projects of All- India or Inter-State Nature (Research and Training) for the Development of Scheduled Castes, the Tata Institute of Social Sciences, Mumbai was assigned to conduct an evaluation of Central Scheme of Special Central Assistance to Special Component Plan for Scheduled Castes in Karnataka, Gujarat, Goa and Maharashtra. The study aimed at assessing the impact of the poverty alleviation schemes taken up with Special central Assistance on the socio economic development of Scheduled Caste beneficiaries.

The Institute has submitted the draft report

(d) and (e) Action has been initiated for conducting similar studies in Andhra Pradesh, Assam, Bihar, Haryana, Himachal Pradesh, Rajasthan, Orissa, Tamil Nadu, Tripura and Uttaranchal through Institutions, engaged in research activities.

(f) Does not arise.